GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1546 ANSWERED ON:14.08.2013 SARVA SHIKSHA ABHIYAN Roy Shri Nripendra Nath;Tirkey Shri Manohar

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Sarva Shiksha Abhiyan (SSA) envisages association of the representatives of the public;

(b) if so, the details thereof;

(c) whether the Government is considering to constitute a vigilance monitoring committee headed by the elected Member of Parliament at the district level for effective implementation of the Abhiyan; and

(d) if so, the details thereof?

Answer

MINSITER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. Shashi Tharoor)

(a) & (b): The Sarva Shiksha Abhiyan (SSA) envisages an association of the representatives of the public at the National, State, District and School levels. The National Mission for the SSA is headed by the Prime Minister and includes the Human Resource Development Minister as the Vice-Chairman and has 3 Ministers of State, 3 Members of Parliament, 6 representatives of political parties, and 6 Education Ministers from the States as members. The corresponding State Mission for the SSA is headed by the Chief Minister. The district level arrangement is indicated in (c) & (d). At the school level, the School Management Committee, consisting inter- alia of the elected representatives of the local authority, monitors the school and is responsible for preparing the School Development Plan.

(c) & (d): The Central Government had on 23.07.2007 notified the constitution of District Level Committees for the effective implementation of the SSA at District level, with all Members of Parliament, Members of the State Legislature from that district as well as representatives of the local Zila Parishad and urban local bodies. In addition, the District Magistrate nominates two Non-Governmental Organizations (NGOs) working on elementary education for the SSA in the area. The senior-most Member of Parliament present in the meeting chairs the Committee. The Committee is apprised of the progress of SSA implementation and offers its suggestions for effective implementation of the SSA in the district. It also monitors convergence with other related government departments. No separate Vigilance Monitoring Committee is being envisaged. The vigilance function at the District Level is entrusted to the existing District Level Committees only.